

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQ),  
TIS HAZARI COURTS, DELHI  
JUDICIAL OFFICERS' PHYSICAL COURTS (**PARTIALLY MODIFIED**) ROSTER  
FOR **FAMILY COURTS, CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI**  
FROM 01.09.2020 TO 30.09.2020  
**MODIFICATION CIRCULAR**

Pursuant to the Corrigendum received this morning vide e-mail of learned Principal Judge, Family Courts (HQ) towards graded opening of the Family Courts, Central District, the previous Circular bearing No.23456-23616/DJ(HQ)/Covid lockdown/Physical Courts Roster/2020 dated 30.08.2020 of the undersigned is **partially modified** to the extent that it is now notified that post Covid19 pandemic, with effect from 01.09.2020 to 30.09.2020 the following Judicial Officers holding **Family Courts of Central District** shall hold PHYSICAL COURTS on the dates mentioned against their names, from 10:30am to 12:30pm and from 02:00pm to 03:30pm in their respective Court Rooms.

Sl. No.	NAME OF THE JUDICIAL OFFICER	COURT ROOM No.	SEPTEMBER DATES OF HOLDING PHYSICAL COURT
<b>FAMILY COURTS</b>			
2.	Ms. SHAIL JAIN PRINCIPAL JUDGE, FAMILY COURTS	101	1, 3, 5, 9, 15, 19, 24, 29
3.	Ms. ILLA RAWAT JUDGE, FAMILY COURTS	109	2, 4, 7, 11, 17, 22, 26, 28

The Judicial Officers shall ensure that on the day when they hold physical court, the cause list of their respective court shall be session-wise, in the sense that it shall specify which cases shall be taken up in 1<sup>st</sup> session (from 10:30am to 12:30pm) and which cases shall be taken up in 2<sup>nd</sup> session (from 02:00pm to 03:30pm).

On days other than the abovementioned Physical Courts days, every Judicial Officer shall hold court through videoconferencing, taking up the entire caselist of that day of her/his court.

All concerned shall ensure adherence to the Standard Operating Protocol dated 19.08.2020, already circulated amongst the Judicial Officers, Staff as well as the Bar.

GIRISH KATHPALIA Digitally signed by GIRISH KATHPALIA  
Date: 2020.08.31 12:48:30 +05'30'

(GIRISH KATHPALIA)

District & Sessions Judge, (HQ)

No. 15433-563

DJ(HQ)/Covid lockdown/Physical Courts Roster/2020 dated 31.08.2020

Copy forwarded for information and necessary action to -

1. The Registrar General, Hon ble High Court of Delhi, New Delhi.
2. All Judicial Officers posted in Central District, Tis Hazari Courts, Delhi with the direction to ensure mentioning of **PHYSICAL COURT** or **VIRTUAL COURT** on daily cause list of their court according to above roster.
3. The CMM, Central District, Delhi.
4. The ACJ, Central District, Tis Hazari Courts, Delhi.
5. The Officer Incharge, Pool Car, THC, PHC, KKD, Rohini, Dwarka & Saket.
6. The Member Secretary, DSLSA, Patiala House Courts, New Delhi.
7. The Secretaries, DLSA, all Districts, Delhi/New Delhi.
8. The Commissioner of Police, Police Headquarters, Delhi.
9. The Directorate of Prosecution, Tis Hazari Courts, Delhi.
10. The Deputy Commissioner of Police, all Districts, Delhi/New Delhi.
11. The Secretary, Bar Associations, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
12. The Officer Incharge, Facilitation Centre, Bail & Filing, Tis Hazari Courts, Delhi.
13. The AO(J)/Branch Incharge, all Branches (Central District) Tis Hazari Courts, Delhi.
14. The Chief Law Officer, Tihar Jail, Delhi.
15. The Website Committee for uploading, with the direction to ensure mentioning of **PHYSICAL COURT** or **VIRTUAL COURT** on daily cause list of each court according to above roster.
16. The Caretaker/Incharge Caretaking Branch, Central District.
17. The Video Conferencing Room, No.211, Tis Hazari Courts, Delhi.
18. PS to the undersigned.
19. The Chowki Incharge, Tis Hazari Courts, Delhi.
20. R&I for uploading on LAYERS.
21. The Jail Superintendent, Tihar Jail, Delhi.
22. The Lock-up In Charge, Tis Hazari Courts, Delhi.

GIRISH KATHPALIA Digitally signed by GIRISH KATHPALIA  
Date: 2020.08.31 12:57:55 +05'30'  
District & Sessions Judge, (HQ)